

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:468
ANSWERED ON:03.12.2004
LOAN TO NRIS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of FINANCE be pleased to state:

- (a) whether any NRI Industrialists from Gujarat State approached for justice against Bank of Baroda to the Government;
- (b) if so, the steps taken in this regard by the Government;
- (c) the time likely to be taken for disbursement of loan by any bank after giving sanctioned letter to any Industrialist; and
- (d) the steps proposed to be taken if any Industry (NRI invited by the Government of India/State Government) deliberately closes their business due to harassment of the Financial Institution of Government like Bank of Baroda?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (d) : The information is being collected and will be laid on the Table of the House to the extent available.